

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 20.03.2023

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	31909/2023	20.03.2023	WP (C) - 23674/2022	BISHNU CH. PANDA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-)
2	31910/2023	20.03.2023	WP (C) - 23696/2022	BISHNU CH. PANDA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-)
3	31911/2023	20.03.2023	WP (C) - 8079/2023	SK. SAMIM	C.O.	COURT NO. 22	Order Dtd. 2023-03-17		WRIT BRANCH-2	(Seat No-8)
4	31912/2023	20.03.2023	WP (C) - 8079/2023	SK. SAMIM	C.O.	COURT NO. 22	Order Dtd. 2023-03-17		WRIT BRANCH-2	(Seat No-8)
5	31913/2023	20.03.2023	WP (C) - 8079/2023	SK. SAMIM	C.O.	COURT NO. 22	Order Dtd. 2023-03-17		WRIT BRANCH-2	(Seat No-8)
6	31914/2023	20.03.2023	WP (C) - 8079/2023	SK. SAMIM	C.O.	COURT NO. 22	Order Dtd. 2023-03-17		WRIT BRANCH-2	(Seat No-8)
7	31915/2023	20.03.2023	WP (C) - 38638/2021	R.K. BAR.	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-8)
8	31916/2023	20.03.2023	ABLAPL-2326/2023	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-16			(Seat No-8)
9	31917/2023	20.03.2023	ABLAPL-2321/2023	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-16			(Seat No-8)
10	31918/2023	20.03.2023	ABLAPL-2311/2023	B.K. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-16			(Seat No-8)
11	31919/2023	20.03.2023	ABLAPL-2310/2023	B.K.DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-16			(Seat No-8)
12	31920/2023	20.03.2023	ABLAPL-2305/2023	C.R.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-16			(Seat No-8)
13	31921/2023	20.03.2023	ABLAPL-2249/20	A.C. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-8)

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14	31922/20 23	20.03.202 3	ABLAPL- 2248/20 23	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2023-03-15		BAIL- 2 (CRMINAL MISC-2)	(Seat No- 12)
15	31923/20 23	20.03.202 3	ABLAPL- 2246/20 23	G.R.PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No- 12)
16	31924/20 23	20.03.202 3	ABLAPL- 2244/20 23	J.P. KAR	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No- 12)
17	31925/20 23	20.03.202 3	ABLAPL- 2241/20 23	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No- 12)
18	31926/20 23	20.03.202 3	ABLAPL- 2238/20 23	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-15		BAIL- 2 (CRMINAL MISC-2)	(Seat No- 12)
19	31927/20 23	20.03.202 3	ABLAPL- 2236/20 23	S.P. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No- 12)
20	31928/20 23	20.03.202 3	ABLAPL- 2235/20 23	ASUTOSH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No- 12)
21	31929/20 23	20.03.202 3	ABLAPL- 2234/20 23	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No- 12)
22	31930/20 23	20.03.202 3	ABLAPL- 2233/20 23	D. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No- 12)
23	31931/20 23	20.03.202 3	ABLAPL- 1636/20 23	P.K.MOHAN TY	C.O.	COURT NO. 2	Order Dtd. 2023-03-16			(Seat No- 12)
24	31932/20 23	20.03.202 3	ABLAPL- 1614/20 23	T. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-16			(Seat No- 12)
25	31933/20 23	20.03.202 3	BLAPL- 1605/20 23	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-03-06			(Seat No- 12)
26	31934/20 23	20.03.202 3	ABLAPL- 1596/20 23	R.K.MALLI CK	C.O.	COURT NO. 2	Order Dtd. 2023-03-16			(Seat No- 12)
27	31935/20 23	20.03.202 3	ABLAPL- 1573/20 23	A. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No- 12)
28	31936/20 23	20.03.202 3	ABLAPL- 1572/20 23	A. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No- 12)
29	31937/20 23	20.03.202 3	ABLAPL- 1563/20 23	M.N.MOHAN TY	C.O.	COURT NO. 2	Order Dtd. 2023-03-16			(Seat No- 12)

30	31938/2023	20.03.2023	ABLAPL-1542/2023	D.K. NAIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-12)
31	31939/2023	20.03.2023	ABLAPL-1542/2023	N. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-12)
32	31940/2023	20.03.2023	ABLAPL-1541/2023	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-12)
33	31941/2023	20.03.2023	ABLAPL-1479/2023	J.KAMILA	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-12)
34	31942/2023	20.03.2023	ABLAPL-1386/2023	G.SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2023-03-15		BAIL-2 (CRMINAL MISC-2)	(Seat No-7)
35	31943/2023	20.03.2023	ABLAPL-1237/2023	N. ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-7)
36	31944/2023	20.03.2023	ABLAPL-958/2023	SANJEEV UDGATA	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-7)
37	31945/2023	20.03.2023	MACA-825/2019	RAMESH CH.PRADHAN	C.O.	DR (J)	Order Dtd. 2023-03-14			(Seat No-7)
38	31946/2023	20.03.2023	MACA-316/2010	D.P.MISHRA	C.O.	CH	Order Dtd. 2023-03-14			(Seat No-7)
39	31947/2023	20.03.2023	WP (C) - 23946/2017	R.K.BARIK	C.O.	COURT NO. 9	Order Dtd. 2023-03-17			(Seat No-7)
40	31948/2023	20.03.2023	WP (C) - 23946/2017	S. DASH	C.O.	COURT NO. 9	Order Dtd. 2023-03-17			(Seat No-7)
41	31949/2023	20.03.2023	WP (C) - 21557/2021	R.K.ROUT	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-7)
42	31950/2023	20.03.2023	WP (C) - 20204/2020	P.K.MALLICK	C.O.	COURT NO. 24	Order Dtd. 2023-03-17			(Seat No-7)
43	31951/2023	20.03.2023	WP (C) - 20204/2020	S.K.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2023-03-17			(Seat No-7)
44	31952/2023	20.03.2023	WP (C) - 20199/2020	S.K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-7)
45	31953/2023	20.03.2023	WP (C) - 20199/2020	P.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-7)
46	31954/2023	20.03.2023	WP (C) - 20194/2	S.K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-7)

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47	31955/20 23	20.03.202 3	WP (C) - 20194/2 020	P.K.MALLI CK	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-7)
48	31956/20 23	20.03.202 3	WP (C) - 7092/20 23	M.R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-7)
49	31957/20 23	20.03.202 3	WP (C) - 7091/20 23	M.R.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-7)
50	31958/20 23	20.03.202 3	WP (C) - 7089/20 23	M.R.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-7)
51	31959/20 23	20.03.202 3	WP (C) - 4118/20 23	DIGAMBAR SETHI	C.O.	COURT NO. 20	Order Dtd. 2023-03-09			(Seat No-7)
52	31960/20 23	20.03.202 3	WP (C) - 7088/20 23	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-7)
53	31961/20 23	20.03.202 3	WP (C) - 7087/20 23	M.R.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-7)
54	31962/20 23	20.03.202 3	WP (C) - 7085/20 23	M.R.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-7)
55	31963/20 23	20.03.202 3	WP (C) - 7084/20 23	M.R.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-7)
56	31964/20 23	20.03.202 3	WP (C) - 7083/20 23	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-7)
57	31965/20 23	20.03.202 3	RSA- 468/200 7	J P KAR	GENERA L		AppealmemoEn tire Order,		SECOND APPEAL	(Seat No-3)
58	31966/20 23	20.03.202 3	WP (C) - 7082/20 23	M.R SAHOO	C.O.		Order Dtd. 2023-03-17			(Seat No-3)
59	31967/20 23	20.03.202 3	WP (C) - 7081/20 23	M.R.SAHOO	C.O.		Order Dtd. 2023-03-17			(Seat No-3)
60	31968/20 23	20.03.202 3	WP (C) - 7080/20 23	M.R. SAHOO	C.O.		Order Dtd. 2023-03-17			(Seat No-3)
61	31969/20 23	20.03.202 3	WP (C) - 7079/20 23	M.R. SAHOO	C.O.		Order Dtd. 2023-03-17			(Seat No-3)
62	31970/20 23	20.03.202 3	WP (C) - 7078/20 23	M. R SAHOO	C.O.		Order Dtd. 2023-03-17			(Seat No-3)

63	31971/20 23	20.03.202 3	WP (C) - 7792/20 23	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-3)
64	31972/20 23	20.03.202 3	WP (C) - 7792/20 23	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-3)
65	31973/20 23	20.03.202 3	WP (C) - 7077/20 23	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-3)
66	31974/20 23	20.03.202 3	WP (C) - 7074/20 23	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-3)
67	31975/20 23	20.03.202 3	WP (C) - 7071/20 23	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-3)
68	31976/20 23	20.03.202 3	WP (C) - 7070/20 23	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-3)
69	31977/20 23	20.03.202 3	WP (C) - 7067/20 23	M. R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-3)
70	31978/20 23	20.03.202 3	WP (C) - 7012/20 23	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-3)
71	31979/20 23	20.03.202 3	WP (C) - 7009/20 23	M. R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-3)
72	31980/20 23	20.03.202 3	CRA- 90/1998	B.K.PANDA	GENERA L		Judgement Dtd. 2008- 03-24		CRIMINAL APPEAL	(Seat No-2)
73	31981/20 23	20.03.202 3	BLAPL- 2038/20 23	B.K. PANDA	GENERA L		Order Dtd. 2023-03-10			(Seat No-2)
74	31982/20 23	20.03.202 3	BLAPL- 11836/2 022	B. B. ROUT	C.O.	COURT NO. 17	Order Dtd. 2023-03-15			(Seat No-2)
75	31983/20 23	20.03.202 3	WP (C) - 7008/20 23	M. R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-2)
76	31984/20 23	20.03.202 3	WP (C) - 7005/20 23	M.R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-2)
77	31985/20 23	20.03.202 3	BLAPL- 12295/2 022	JADUNATH PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2023-03-16			(Seat No-2)
78	31986/20 23	20.03.202 3	WP (C) - 7004/20 23	M.R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-03-17			(Seat No-2)
79	31987/20 23	20.03.202 3	BLAPL- 11432/2	JADUNATH PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2023-03-16			(Seat No-2)

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80	31988/2023	20.03.2023	WP (C) - 7002/2023	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-2)
81	31989/2023	20.03.2023	BLAPL-360/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-2)
82	31990/2023	20.03.2023	WP (C) - 7075/2023	MANAS PATI	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-2)
83	31991/2023	20.03.2023	BLAPL-175/2023	PRATAP KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-16			(Seat No-2)
84	31992/2023	20.03.2023	WP (C) - 7259/2023	A.K. SAA	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-2)
85	31993/2023	20.03.2023	WP (C) - 7258/2023	A.K. SAA	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-2)
86	31994/2023	20.03.2023	BLAPL-174/2023	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 17	Order Dtd. 2023-03-16			(Seat No-2)
87	31995/2023	20.03.2023	WP (C) - 7238/2023	A.K. SAA	C.O.	COURT NO. 17	Order Dtd. 2023-03-17		WRIT BRANCH-7	(Seat No-48)
88	31996/2023	20.03.2023	BLAPL-388/2023	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-48)
89	31997/2023	20.03.2023	WP (C) - 7260/2023	A.K. SAA	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-48)
90	31998/2023	20.03.2023	BLAPL-392/2023	J. KAMILA	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-48)
91	31999/2023	20.03.2023	BLAPL-660/2023	PRASANJIT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-48)
92	32000/2023	20.03.2023	WP (C) - 7256/2023	A.K. SAA	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-48)
93	32001/2023	20.03.2023	BLAPL-689/2023	M. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-03-16			(Seat No-48)
94	32002/2023	20.03.2023	BLAPL-702/2023	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 17	Order Dtd. 2023-03-16			(Seat No-48)
95	32003/2023	20.03.2023	RPFAM-350/2022	S. BARIK	C.O.	COURT NO. 20	Order Dtd. 2023-03-17		FIRST APPEAL	(Seat No-7)

96	32004/2023	20.03.2023	WP (C) - 7423/2023	B.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-03-17		WRIT BRANCH-1	(Seat No-3)
97	32005/2023	20.03.2023	BLAPL-971/2023	RAHUL SETHI	C.O.	COURT NO. 17	Order Dtd. 2023-03-15			(Seat No-3)
98	32006/2023	20.03.2023	WP (C) - 7234/2023	A.K. SAA	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-3)
99	32007/2023	20.03.2023	BLAPL-972/2023	SUBAS SAMAL	C.O.	COURT NO. 17	Order Dtd. 2023-03-15			(Seat No-3)
100	32008/2023	20.03.2023	WP (C) - 7342/2023	SUSANTA KUMAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-3)
101	32009/2023	20.03.2023	BLAPL-988/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-15			(Seat No-3)
102	32010/2023	20.03.2023	BLAPL-991/2023	B. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2023-03-16			(Seat No-3)
103	32011/2023	20.03.2023	WP (C) - 7343/2023	SUSANTA KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-3)
104	32012/2023	20.03.2023	WP (C) - 7345/2023	SUSANTA KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-3)
105	32013/2023	20.03.2023	BLAPL-1282/2023	S. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2023-03-15			(Seat No-3)
106	32014/2023	20.03.2023	CMP-128/2023	S.K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-3)
107	32015/2023	20.03.2023	BLAPL-1417/2023	TARINI PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2023-03-13			(Seat No-3)
108	32016/2023	20.03.2023	WP (C) - 7295/2023	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-3)
109	32017/2023	20.03.2023	CMP-860/2022	J. BHOI	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-3)
110	32018/2023	20.03.2023	WP (C) - 6394/2023	A.P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-3)
111	32019/2023	20.03.2023	WP (C) - 465/2020	U.CHHOTRAY	C.O.	COURT NO. 8	Order Dtd. 2023-03-17			(Seat No-3)
112	32020/2023	20.03.2023	CMP-1415/20	A. PARIDA	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-3)

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11 3	32021/20 23	20.03.202 3	ABLAPL- 12304/2 022	S.K.MOHAN TY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-19			(Seat No-3)
11 4	32022/20 23	20.03.202 3	BLAPL- 1680/20 23	R. R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-03-15			(Seat No-3)
11 5	32023/20 23	20.03.202 3	ABLAPL- 8020/20 22	R.K.MALLI CK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-3)
11 6	32024/20 23	20.03.202 3	BLAPL- 1696/20 23	SANJAY KUMAR MOHANTY (2)	C.O.	COURT NO. 17	Order Dtd. 2023-03-15		BAIL- 2 (CRMINAL MISC-2)	(Seat No- 12)
11 7	32025/20 23	20.03.202 3	ABLAPL- 11860/2 022	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-17			(Seat No- 12)
11 8	32026/20 23	20.03.202 3	BLAPL- 1711/20 23	R. R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-03-15			(Seat No- 12)
11 9	32027/20 23	20.03.202 3	BLAPL- 2227/20 23	B. R. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No- 12)
12 0	32028/20 23	20.03.202 3	ABLAPL- 16081/2 022	JAYADEBA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-22			(Seat No- 12)
12 1	32029/20 23	20.03.202 3	BLAPL- 2230/20 23	M. N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No- 12)
12 2	32030/20 23	20.03.202 3	BLAPL- 10649/2 022	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No- 12)
12 3	32031/20 23	20.03.202 3	WP (C) - 7137/20 23	A.K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2023-03-16			(Seat No- 12)
12 4	32032/20 23	20.03.202 3	ABLAPL- 16062/2 022	JAYADEBA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-16			(Seat No- 12)
12 5	32033/20 23	20.03.202 3	BLAPL- 10907/2 022	PRASANJIT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-03-16			(Seat No- 12)
12 6	32034/20 23	20.03.202 3	WP (C) - 7306/20 23	BRAJA MOHAN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2023-03-16			(Seat No- 12)
12 7	32035/20 23	20.03.202 3	ABLAPL- 11603/2 022	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No- 12)
12 8	32036/20 23	20.03.202 3	BLAPL- 11029/2 022	H. S. PAIKRAY	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No- 12)

129	32037/2023	20.03.2023	ABLAPL-7385/2022	SANJIT KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-12)
130	32038/2023	20.03.2023	ABLAPL-3389/2022	H.N.MOHAP ATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-12)
131	32039/2023	20.03.2023	BLAPL-11176/2022	S. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2023-03-15			(Seat No-12)
132	32040/2023	20.03.2023	BLAPL-11460/2022	P. K. PATTANAIAK	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-12)
133	32041/2023	20.03.2023	BLAPL-11461/2022	SUVENDU BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-03-17			(Seat No-12)
134	32042/2023	20.03.2023	ABLAPL-4078/2019	P.S. DAS	C.O.	COURT NO. 7	Order Dtd. 2023-03-17			(Seat No-12)
135	32043/2023	20.03.2023	WP (C) - 7305/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-03-16			(Seat No-12)
136	32044/2023	20.03.2023	ABLAPL-16695/2021	S. DASH	C.O.	COURT NO. 7	Order Dtd. 2023-03-17			(Seat No-12)
137	32045/2023	20.03.2023	BLAPL-12264/2022	G. SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2023-03-06			(Seat No-12)
138	32046/2023	20.03.2023	ABLAPL-9257/2020	R.K.BARIK	C.O.	COURT NO. 7	Order Dtd. 2023-03-17			(Seat No-12)
139	32047/2023	20.03.2023	ABLAPL-12500/2022	B.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-12)
140	32048/2023	20.03.2023	WP (C) - 4924/2023	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03-17		WRIT BRANCH-5	(Seat No-22)
141	32049/2023	20.03.2023	BLAPL-12457/2022	M. R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2023-03-15			(Seat No-22)
142	32050/2023	20.03.2023	ABLAPL-11652/2022	SUBRAT KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-16			(Seat No-22)
143	32051/2023	20.03.2023	BLAPL-12472/2022	JYOTISH RANJAN DAS	C.O.	COURT NO. 5	Order Dtd. 2023-03-15			(Seat No-22)
144	32052/2023	20.03.2023	BLAPL-12589/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-03-16			(Seat No-22)
145	32053/2023	20.03.2023	BLAPL-635/202	R.K.BARIK	C.O.	COURT NO. 7	Order Dtd. 2023-03-17		BAIL-2 (CRMINAL	(Seat No-9)

			3						MISC-2)	
14 6	32054/20 23	20.03.202 3	CMP- 770/201 5	M.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-03-17			(Seat No-9)
14 7	32055/20 23	20.03.202 3	BLAPL- 12889/2 022	T. R. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-16			(Seat No-9)
14 8	32056/20 23	20.03.202 3	BLAPL- 8955/20 22	N.K. SEN	C.O.	COURT NO. 17	Order Dtd. 5000-01-01	BL- 3437/1 8		(Seat No-9)
14 9	32057/20 23	20.03.202 3	BLAPL- 12933/2 022	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-03-16			(Seat No-9)
15 0	32058/20 23	20.03.202 3	WP (C) - 12031/2 021	T. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-03-17		WRIT BRANCH-1	(Seat No- 31)
15 1	32059/20 23	20.03.202 3	ABLAPL- 8426/20 21	A.K.BEHER A	C.O.	COURT NO. 7	Order Dtd. 2023-03-17			(Seat No- 31)
15 2	32060/20 23	20.03.202 3	WP (C) - 31390/2 021	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17		WRIT BRANCH-4	(Seat No- 38)
15 3	32061/20 23	20.03.202 3	BLAPL- 5943/20 22	P. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2023-03-17			(Seat No- 38)
15 4	32062/20 23	20.03.202 3	WP (C) - 8481/20 21	S.K. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 38)
15 5	32063/20 23	20.03.202 3	BLAPL- 6899/20 21	S. DASH	C.O.	COURT NO. 7	Order Dtd. 2023-03-17			(Seat No- 38)
15 6	32064/20 23	20.03.202 3	WP (C) - 36890/2 020	C.R.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 38)
15 7	32065/20 23	20.03.202 3	WP (C) - 35030/2 022	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No- 38)
15 8	32066/20 23	20.03.202 3	WP (C) - 6987/20 23	S.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023-03-16		WRIT BRANCH-4	(Seat No- 17)
15 9	32067/20 23	20.03.202 3	WP (C) - 6752/20 23	A.K. SAA	C.O.	COURT NO. 1	Order Dtd. 2023-03-16			(Seat No- 17)
16 0	32068/20 23	20.03.202 3	WP (C) - 7149/20 23	R.K. MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No- 17)
16 1	32069/20 23	20.03.202 3	WP (C) - 35030/2 022	B.K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No- 17)

16 2	32070/20 23	20.03.202 3	WP (C) - 7147/20 23	R.K. MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No- 17)
16 3	32071/20 23	20.03.202 3	WP (C) - 13380/2 019	B.K. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17		WRIT BRANCH-5	(Seat No- 47)
16 4	32072/20 23	20.03.202 3	WP (C) - 210/202 0	PRASANTA KUMAR JENA	GENERA L		Order Dtd. 2021-07-30			(Seat No- 47)
16 5	32073/20 23	20.03.202 3	WP (C) - 11875/2 022	R.K. MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No- 47)
16 6	32074/20 23	20.03.202 3	WP (C) - 23645/2 022	PRASANTA KUMAR JENA	GENERA L		Order Dtd. 2022-09-14			(Seat No- 47)
16 7	32075/20 23	20.03.202 3	WP (C) - 2384/20 23	P.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17		WRIT BRANCH-3	(Seat No- 28)
16 8	32076/20 23	20.03.202 3	WP (C) - 7515/20 23	A.K. SAA	C.O.	COURT NO. 1	Order Dtd. 2023-03-17		WRIT BRANCH-4	(Seat No- 37)
16 9	32077/20 23	20.03.202 3	WP (C) - 4014/20 23	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No- 37)
17 0	32078/20 23	20.03.202 3	WP (C) - 7159/20 23	P.K.BEHER A	C.O.	COURT NO. 1	Order Dtd. 2023-03-15		WRIT BRANCH-6	(Seat No- 16)
17 1	32079/20 23	20.03.202 3	WP (C) - 5797/20 23	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17		WRIT BRANCH-7	(Seat No- 44)
17 2	32080/20 23	20.03.202 3	WP (C) - 6116/20 23	S.CH. DASH	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No- 44)
17 3	32081/20 23	20.03.202 3	WP (C) - 6883/20 23	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No- 44)
17 4	32082/20 23	20.03.202 3	WP (C) - 20306/2 022	BIJAY KUMAR SETHI	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03-15			(Seat No- 44)
17 5	32083/20 23	20.03.202 3	WP (C) - 6683/20 23	D.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-03-16			(Seat No- 44)
17 6	32084/20 23	20.03.202 3	WPCRL- 30/2023	ARJUNA CHARANA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No- 44)
17 7	32085/20 23	20.03.202 3	WP (C) - 7139/20 23	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No- 44)
17 8	32086/20 23	20.03.202 3	BLAPL- 4603/20	R.R.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-03-17			(Seat No-

			21							44)
179	32087/2023	20.03.2023	CRLA-462/2022	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-03-17		CRIMINAL APPEAL	(Seat No-7)
180	32088/2023	20.03.2023	WP (C) - 7268/2023	S.K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17		WRIT BRANCH-7	(Seat No-48)
181	32089/2023	20.03.2023	BLAPL-11453/2022	N.K. SATAPATY	C.O.	COURT NO. 5	Order Dtd. 2023-03-17			(Seat No-48)
182	32090/2023	20.03.2023	WP (C) - 7268/2023	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17		WRIT BRANCH-7	(Seat No-48)
183	32091/2023	20.03.2023	ABLAPL-16291/2022	J. R DAS	C.O.	COURT NO. 5	Order Dtd. 2023-03-17	ABL-144/20		(Seat No-48)
184	32092/2023	20.03.2023	WP (C) - 7353/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-48)
185	32093/2023	20.03.2023	ABLAPL-579/2023	J. R DAS	C.O.	COURT NO. 5	Order Dtd. 2023-03-17			(Seat No-48)
186	32094/2023	20.03.2023	WP (C) - 7371/2023	S.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-48)
187	32095/2023	20.03.2023	BLAPL-1215/2023	G. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-03-17	BL-6665/22		(Seat No-48)
188	32096/2023	20.03.2023	BLAPL-775/2023	S. DASH	C.O.	COURT NO. 5	Order Dtd. 2023-03-17	BL-2147/20		(Seat No-48)
189	32097/2023	20.03.2023	WP (C) - 7459/2023	C.R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-48)
190	32098/2023	20.03.2023	CRLMP-405/2023	B.R.SENAPATI	C.O.	COURT NO. 5	Order Dtd. 2023-03-17		WRIT BRANCH-6	(Seat No-26)
191	32099/2023	20.03.2023	WP (C) - 7459/2023	C.R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-26)
192	32100/2023	20.03.2023	CRLMP-368/2022	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-26)
193	32101/2023	20.03.2023	WP (C) - 7459/2023	C.R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-26)
194	32102/2023	20.03.2023	ABLAPL-13896/2021	P. PANDA	C.O.	COURT NO. 24	Order Dtd. 2023-03-15			(Seat No-26)

19 5	32103/20 23	20.03.202 3	WP (C) - 7459/20 23	C.R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No- 26)
19 6	32104/20 23	20.03.202 3	WPCRL- 29/2023	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 124)
19 7	32105/20 23	20.03.202 3	CRLMP- 1107/20 20	D.K. NAIK	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No- 124)
19 8	32106/20 23	20.03.202 3	WP (C) - 7674/20 23	P.K. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No- 124)
19 9	32107/20 23	20.03.202 3	CRLMP- 1107/20 20	H.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No- 124)
20 0	32108/20 23	20.03.202 3	WP (C) - 7389/20 23	B. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-16		WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)
20 1	32109/20 23	20.03.202 3	CRLMP- 421/202 3	A.CR. DAS	C.O.	COURT NO. 5	Order Dtd. 2023-03-17		WRIT BRANCH-6	(Seat No- 26)
20 2	32110/20 23	20.03.202 3	WP (C) - 7272/20 23	DILLIP KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
20 3	32111/20 23	20.03.202 3	WP (C) - 7464/20 23	D. SAMAL	C.O.	COURT NO. 2 OLD				(Seat No- 122)
20 4	32112/20 23	20.03.202 3	WP (C) - 7272/20 23	J. R. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-04-10		WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
20 5	32113/20 23	20.03.202 3	WP (C) - 7671/20 23	P.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No- 122)
20 6	32114/20 23	20.03.202 3	CRLMP- 203/202 3	ASHOK KUMAR SARANGI	C.O.	COURT NO. 5	Order Dtd. 2023-03-24		WRIT BRANCH-5	(Seat No- 32)
20 7	32115/20 23	20.03.202 3	CRLMP- 296/202 3	H.K. PATRA	C.O.	COURT NO. 5	Order Dtd. 2023-03-17		WRIT BRANCH-5	(Seat No- 32)
20 8	32116/20 23	20.03.202 3	WP (C) - 7974/20 23	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17		WRIT BRANCH-1	(Seat No-4)
20 9	32117/20 23	20.03.202 3	WP (C) - 7211/20 23	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No-4)
21	32118/20	20.03.202	WP (C) -	D. D.	C.O.	COURT	Order Dtd.			(Seat

0	23	3	7211/2023	MOHANTY		NO. 1	2023-03-15			No-4)
21	32119/2023	20.03.2023	WP (C) - 7031/2022	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-03-15	WPC-4622/22,4457/22,17569/17		(Seat No-4)
21	32120/2023	20.03.2023	CRLMC-76/2023	RAKESH KUMAR ROUSTRAY	C.O.	COURT NO. 12	Order Dtd. 2023-02-17			(Seat No-4)
21	32121/2023	20.03.2023	CMP-562/2022	J. BHOI	C.O.	COURT NO. 20	Order Dtd. 2023-03-17		WRIT BRANCH-4	(Seat No-17)
21	32122/2023	20.03.2023	CRLMC-76/2023	RAKESH KUMAR ROUSTRAY	C.O.	COURT NO. 12	Order Dtd. 2023-03-17			(Seat No-17)
21	32123/2023	20.03.2023	STREV-107/2019	GAYADHAR SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-14		CIVIL REVISION	(Seat No-3)
21	32124/2023	20.03.2023	CRLMC-525/2023	N. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-15			(Seat No-3)
21	32125/2023	20.03.2023	WP (C) - 7532/2023	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17		WRIT BRANCH-4	(Seat No-37)
21	32126/2023	20.03.2023	ITA-29/2023	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-04-20		CIVIL REVISION	(Seat No-4)
21	32127/2023	20.03.2023	WP (C) - 14665/2013	M/S.CHEER A RANJAN SATAPAT	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-4)
22	32128/2023	20.03.2023	ITA-29/2023	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-04-20		CIVIL REVISION	(Seat No-4)
22	32129/2023	20.03.2023	ABLAPL-12295/2022	B.DAS	C.O.	COURT NO. 7	Order Dtd. 2023-03-16			(Seat No-4)
22	32130/2023	20.03.2023	WP (C) - 7472/2023	J.KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-4)
22	32131/2023	20.03.2023	WP (C) - 28236/2022	R.CH.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-4)
22	32132/2023	20.03.2023	ITA-91/2018	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-04-13		CIVIL REVISION	(Seat No-4)
22	32133/2023	20.03.2023	WP (C) - 27413/2022	R.CH.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-4)
22	32134/2023	20.03.2023	WP (C) -	P. NAYAK	C.O.	COURT	Order Dtd.			(Seat

6	23	3	6639/2023			NO. 3 OLD	2023-03-17			No-4)
227	32135/2023	20.03.2023	WP (C) - 27411/2022	R.CH.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-4)
228	32136/2023	20.03.2023	WP (C) - 27410/2022	R.CH.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-4)
229	32137/2023	20.03.2023	WP (C) - 4331/2016	B.P. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-4)
230	32138/2023	20.03.2023	WP (C) - 4331/2016	B.P. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-4)
231	32139/2023	20.03.2023	WP (C) - 4331/2016	B.P. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-4)
232	32140/2023	20.03.2023	WP (C) - 7492/2023	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-4)
233	32141/2023	20.03.2023	WP (C) - 5714/2023	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-4)
234	32142/2023	20.03.2023	WP (C) - 6829/2023	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-4)
235	32143/2023	20.03.2023	CRLMC-522/2023	S.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-03-17			(Seat No-4)
236	32144/2023	20.03.2023	CRLMC-541/2023	A.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-03-17			(Seat No-4)
237	32145/2023	20.03.2023	CRLMC-4002/2022	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-03-16		CRIMINAL MISC	(Seat No-6)
238	32146/2023	20.03.2023	CRLMC-957/2022	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 12	Order Dtd. 2022-12-14			(Seat No-6)
239	32147/2023	20.03.2023	CRLMC-86/2023	P.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2023-03-16			(Seat No-6)
240	32148/2023	20.03.2023	CONTC-1413/2023	P. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-6)
241	32149/2023	20.03.2023	CRLMC-476/2023	H.K. DASH	C.O.	COURT NO. 12	Order Dtd. 2023-02-08			(Seat No-6)
242	32150/2023	20.03.2023	CONTC-8108/2022	ANANT DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-6)

24 3	32151/20 23	20.03.202 3	WP (C) - 8014/20 23	SANJAY KUMAR SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-6)
24 4	32152/20 23	20.03.202 3	WP (C) - 5057/20 23	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-16			(Seat No-6)
24 5	32153/20 23	20.03.202 3	WP (C) - 1129/20 23	H.K.MOHAN TA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-6)
24 6	32154/20 23	20.03.202 3	WP (C) - 6844/20 23	SRINIBASH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-6)
24 7	32155/20 23	20.03.202 3	WP (C) - 6844/20 23	SARADA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-6)
24 8	32156/20 23	20.03.202 3	WP (C) - 5715/20 23	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-6)
24 9	32157/20 23	20.03.202 3	WP (C) - 6664/20 23	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-6)
25 0	32158/20 23	20.03.202 3	WP (C) - 4407/20 23	S.R PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-16			(Seat No-6)
25 1	32159/20 23	20.03.202 3	WP (C) - 6662/20 23	R. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-6)
25 2	32160/20 23	20.03.202 3	WP (C) - 4407/20 23	G.C.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-16			(Seat No-6)
25 3	32161/20 23	20.03.202 3	WP (C) - 7157/20 23	R. K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-6)
25 4	32162/20 23	20.03.202 3	ABLAPL- 341/202 3	K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2023-03-15			(Seat No-6)
25 5	32163/20 23	20.03.202 3	CRLMC- 379/202 3	D.K.MALLI CK	C.O.	COURT NO. 12	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No-6)
25 6	32164/20 23	20.03.202 3	CRLMC- 1169/20 23	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-03-17			(Seat No-6)
25 7	32165/20 23	20.03.202 3	CRLMC- 1050/20 23	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-03-17			(Seat No-6)
25 8	32166/20 23	20.03.202 3	CRLMC- 749/202 3	B.S.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2023-03-16			(Seat No-6)
25 9	32167/20 23	20.03.202 3	CRLMP- 296/202	N.K. SATAPATY	C.O.	COURT NO. 5	Order Dtd. 2023-03-17		WRIT BRANCH-5	(Seat No-

			3							32)
26 0	32168/20 23	20.03.202 3	CRLMC- 947/202 3	D.K.MALLI CK	C.O.	COURT NO. 11	Order Dtd. 2023-03-15			(Seat No- 32)
26 1	32169/20 23	20.03.202 3	CRLMC- 1065/20 23	A. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No-4)
26 2	32170/20 23	20.03.202 3	ABLAPL- 2305/20 23	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-16			(Seat No-4)
26 3	32171/20 23	20.03.202 3	CRLMC- 928/202 3	M. DALAI	C.O.	COURT NO. 11	Order Dtd. 2023-03-16			(Seat No-4)
26 4	32172/20 23	20.03.202 3	CRLMC- 928/202 3	MANOJ KUMAR MALLICK	C.O.	COURT NO. 11	Order Dtd. 2023-03-16			(Seat No-4)
26 5	32173/20 23	20.03.202 3	BLAPL- 667/202 2	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-16			(Seat No-4)
26 6	32174/20 23	20.03.202 3	CRLMC- 1108/20 23	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No-3)
26 7	32175/20 23	20.03.202 3	CRLMC- 1014/20 23	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2023-03-17			(Seat No-3)
26 8	32176/20 23	20.03.202 3	ABLAPL- 2343/20 23	A.S.PAUL	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-3)
26 9	32177/20 23	20.03.202 3	ABLAPL- 15854/2 022	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-3)
27 0	32178/20 23	20.03.202 3	CRLMC- 994/202 3	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2023-03-17			(Seat No-3)
27 1	32179/20 23	20.03.202 3	CRLMC- 1062/20 23	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No-4)
27 2	32180/20 23	20.03.202 3	CRLMC- 1001/20 23	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No-4)
27 3	32181/20 23	20.03.202 3	CRLMC- 1206/20 23	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2023-03-17			(Seat No-4)
27 4	32182/20 23	20.03.202 3	ABLAPL- 9766/20 22	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-4)
27 5	32183/20 23	20.03.202 3	BLAPL- 12082/2 022	S.BARIK	C.O.	COURT NO. 7	Order Dtd. 2023-03-17			(Seat No-4)

27 6	32184/20 23	20.03.202 3	ABLAPL- 8961/20 21	J. PARDHAN	C.O.	COURT NO. 24	Order Dtd. 2023-03-23			(Seat No-4)
27 7	32185/20 23	20.03.202 3	ABLAPL- 8956/20 21	J. PARDHAN	C.O.	COURT NO. 7	Order Dtd. 2023-03-17			(Seat No-4)
27 8	32186/20 23	20.03.202 3	ABLAPL- 12871/2 022	S.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-4)
27 9	32187/20 23	20.03.202 3	CRLMC- 1208/20 23	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No-1)
28 0	32188/20 23	20.03.202 3	CRLMC- 1221/20 23	J.P.BEHER A	C.O.	COURT NO. 11	Order Dtd. 2023-03-17			(Seat No-1)
28 1	32189/20 23	20.03.202 3	CRLMC- 1248/20 23	A.K.MOHAN TY	C.O.	COURT NO. 11	Order Dtd. 2023-03-17			(Seat No-1)
28 2	32190/20 23	20.03.202 3	CRLMC- 1275/20 23	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2023-03-17			(Seat No-1)
28 3	32191/20 23	20.03.202 3	CRLMC- 1285/20 23	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-03-17			(Seat No-1)
28 4	32192/20 23	20.03.202 3	CRLMC- 1151/20 23	B.P.TANGA A	C.O.	COURT NO. 11	Order Dtd. 2023-03-17			(Seat No-1)
28 5	32193/20 23	20.03.202 3	CRLMC- 1191/20 23	S.S.BISWA L	C.O.	COURT NO. 11	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No-3)
28 6	32194/20 23	20.03.202 3	BLAPL- 11913/2 022	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-03-17	BL- 413/22	BAIL- 1 (CRIMINA L MISC-1)	(Seat No-2)
28 7	32195/20 23	20.03.202 3	CRLMC- 1066/20 23	A. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No-4)
28 8	32196/20 23	20.03.202 3	CRLMC- 807/202 3	S.K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2023-03-17			(Seat No-4)
28 9	32197/20 23	20.03.202 3	BLAPL- 984/202 3	K.K. NATH	C.O.	COURT NO. 11	Order Dtd. 2023-03-17	BL- 9036/2 2,839/ 22		(Seat No-4)
29 0	32198/20 23	20.03.202 3	BLAPL- 12565/2 022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2023-03-17	BL- 1330/2 2		(Seat No-4)
29 1	32199/20 23	20.03.202 3	BLAPL- 6348/20 22	B.S.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2023-03-17		BAIL- 2 (CRMINAL MISC-2)	(Seat No-9)
29	32200/20	20.03.202	CRA-	A.K.BEHER	C.O.	COURT	Order Dtd.	PB	CRIMINAL	(Seat

2	23	3	316/199 5	A		NO. 10	2023-03-16		APPEAL	No-1)
29 3	32201/20 23	20.03.202 3	CRLMC- 1222/20 23	BIKASH MISHRA	C.O.	COURT NO. 11	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No-1)
29 4	32202/20 23	20.03.202 3	ABLAPL- 2336/20 23	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
29 5	32203/20 23	20.03.202 3	CRLMC- 1223/20 23	BIKASH MISHRA	C.O.	COURT NO. 11	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No-1)
29 6	32204/20 23	20.03.202 3	ABLAPL- 1666/20 23	J. D. MUDULI	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
29 7	32205/20 23	20.03.202 3	WP (C) - 7465/20 23	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-16			(Seat No-1)
29 8	32206/20 23	20.03.202 3	WP (C) - 4383/20 23	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-1)
29 9	32207/20 23	20.03.202 3	WP (C) - 4381/20 23	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-16			(Seat No-1)
30 0	32208/20 23	20.03.202 3	WP (C) - 7439/20 23	B.CH. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-16			(Seat No-1)
30 1	32209/20 23	20.03.202 3	ABLAPL- 2351/20 23	ANANT DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
30 2	32210/20 23	20.03.202 3	ABLAPL- 2352/20 23	P. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
30 3	32211/20 23	20.03.202 3	WP (C) - 6724/20 23	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-1)
30 4	32212/20 23	20.03.202 3	ABLAPL- 2354/20 23	BHARAT JALLI	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
30 5	32213/20 23	20.03.202 3	WP (C) - 6213/20 23	A.P. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-13			(Seat No-1)
30 6	32214/20 23	20.03.202 3	ABLAPL- 2362/20 23	GANESH CHANDRA JENA	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
30 7	32215/20 23	20.03.202 3	WP (C) - 6710/20 23	B.D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-1)
30 8	32216/20 23	20.03.202 3	ABLAPL- 2369/20 23	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)

309	32217/2023	20.03.2023	ABLAPL-2370/2023	M. R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
310	32218/2023	20.03.2023	CONTC-6774/2022	M.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-1)
311	32219/2023	20.03.2023	CONTC-8191/2022	G.C.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-1)
312	32220/2023	20.03.2023	ABLAPL-2371/2023	NIRANJAN SINGH (1)	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
313	32221/2023	20.03.2023	CONTC-1339/2023	P.CH. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
314	32222/2023	20.03.2023	ABLAPL-2347/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
315	32223/2023	20.03.2023	CONTC-1337/2023	P.CH. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
316	32224/2023	20.03.2023	ABLAPL-2342/2023	R. K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-04-11			(Seat No-1)
317	32225/2023	20.03.2023	ABLAPL-2341/2023	A. K. ROUL	C.O.	COURT NO. 2	Order Dtd. 2023-03-22			(Seat No-1)
318	32226/2023	20.03.2023	ABLAPL-2339/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
319	32227/2023	20.03.2023	ABLAPL-2338/2023	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
320	32228/2023	20.03.2023	CONTC-3297/2021	S.K.BISWAL	C.O.	COURT NO. 12	Order Dtd. 2023-03-16	WPC-14549/18	CONTEMPT	(Seat No-1)
321	32229/2023	20.03.2023	ABLAPL-2337/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
322	32230/2023	20.03.2023	WP (C) - 7575/2023	P.K. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2023-03-17			(Seat No-1)
323	32231/2023	20.03.2023	ABLAPL-2334/2023	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-1)
324	32232/2023	20.03.2023	WP (C) - 7596/2023	R.K. MOHABHOI	C.O.	COURT NO. 12	Order Dtd. 2023-03-17		WRIT BRANCH-4	(Seat No-37)
325	32233/2023	20.03.2023	ABLAPL-2333/2023	ASHOK KUMAR	C.O.	COURT NO. 2	Order Dtd. 2023-04-10			(Seat No-

			23	RANA						37)
32 6	32234/20 23	20.03.202 3	WP (C) - 6700/20 23	J.C BARAL	C.O.	COURT NO. 12	Order Dtd. 2023-03-16			(Seat No- 37)
32 7	32235/20 23	20.03.202 3	ABLAPL- 2315/20 23	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-04-19			(Seat No- 37)
32 8	32236/20 23	20.03.202 3	ABLAPL- 1846/20 23	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-04-12		BAIL- 2 (CRMINAL MISC-2)	(Seat No- 10)
32 9	32237/20 23	20.03.202 3	WP (C) - 4590/20 23	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2023-03-16		WRIT BRANCH-8	(Seat No- 41)
33 0	32238/20 23	20.03.202 3	WP (C) - 7444/20 23	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 12	Order Dtd. 2023-03-16			(Seat No- 41)
33 1	32239/20 23	20.03.202 3	ABLAPL- 1681/20 23	A. K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 41)
33 2	32240/20 23	20.03.202 3	WP (C) - 7482/20 23	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 12	Order Dtd. 2023-03-16			(Seat No- 41)
33 3	32241/20 23	20.03.202 3	ABLAPL- 1654/20 23	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 41)
33 4	32242/20 23	20.03.202 3	WP (C) - 7442/20 23	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 12	Order Dtd. 2023-03-16			(Seat No- 41)
33 5	32243/20 23	20.03.202 3	ABLAPL- 1637/20 23	B. N. SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-03-16			(Seat No- 41)
33 6	32244/20 23	20.03.202 3	WP (C) - 7379/20 23	M. PAGAL	C.O.	COURT NO. 12	Order Dtd. 2023-03-16			(Seat No- 41)
33 7	32245/20 23	20.03.202 3	ABLAPL- 1637/20 23	B. K. PARDHI	C.O.	COURT NO. 2	Order Dtd. 2023-03-16			(Seat No- 41)
33 8	32246/20 23	20.03.202 3	WP (C) - 6720/20 23	S. BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-03-16			(Seat No- 41)
33 9	32247/20 23	20.03.202 3	ABLAPL- 1635/20 23	MANAS RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 41)
34 0	32248/20 23	20.03.202 3	WP (C) - 6717/20 23	R.CH.ROUT	C.O.	COURT NO. 12	Order Dtd. 2023-03-16			(Seat No- 41)
34 1	32249/20 23	20.03.202 3	WP (C) - 29323/2 022	BIBHUDHAN ANDA MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-16			(Seat No- 41)

34 2	32250/20 23	20.03.202 3	WP (C) - 22070/2 012	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No- 41)
34 3	32251/20 23	20.03.202 3	WP (C) - 7641/20 23	CHHABI RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No- 41)
34 4	32252/20 23	20.03.202 3	WP (C) - 7637/20 23	CHHABI RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No- 41)
34 5	32253/20 23	20.03.202 3	ABLAPL- 1634/20 23	MANAS RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 41)
34 6	32254/20 23	20.03.202 3	WP (C) - 7639/20 23	CHHABI RANA	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 41)
34 7	32255/20 23	20.03.202 3	ABLAPL- 1632/20 23	BIJAY KUMAR DALEI	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 41)
34 8	32256/20 23	20.03.202 3	WP (C) - 7782/20 23	CHHABI RANA	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 41)
34 9	32257/20 23	20.03.202 3	ABLAPL- 1603/20 23	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 41)
35 0	32258/20 23	20.03.202 3	WP (C) - 7770/20 23	CHHABI RANA	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 41)
35 1	32259/20 23	20.03.202 3	ABLAPL- 1600/20 23	K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 41)
35 2	32260/20 23	20.03.202 3	WP (C) - 7767/20 23	CHHABI RANA	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 41)
35 3	32261/20 23	20.03.202 3	ABLAPL- 1580/20 23	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2023-03-16			(Seat No- 41)
35 4	32262/20 23	20.03.202 3	WP (C) - 7774/20 23	CHHABI RANA	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 41)
35 5	32263/20 23	20.03.202 3	ABLAPL- 1450/20 23	JYOTI RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-16		BAIL- 1 (CRIMINA L MISC-1)	(Seat No-2)
35 6	32264/20 23	20.03.202 3	WP (C) - 8047/20 23	M.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2023-03-17		WRIT BRANCH-2	(Seat No-8)
35 7	32265/20 23	20.03.202 3	ABLAPL- 1323/20 23	T. R. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-13			(Seat No-8)
35 8	32266/20 23	20.03.202 3	ABLAPL- 1016/20	NIRANJAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-03-16		BAIL- 1 (CRIMINA	(Seat No-6)

			23						L MISC-1)	
359	32267/2023	20.03.2023	ABLAPL-878/2023	GAGAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-04-12		BAIL-1 (CRIMINAL MISC-1)	(Seat No-5)
360	32268/2023	20.03.2023	CMAPL-801/2022	S.CH. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17	CONTC-2802/11, RVWP ET-126/09		(Seat No-5)
361	32269/2023	20.03.2023	ABLAPL-877/2023	GAGAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-04-12		BAIL-1 (CRIMINAL MISC-1)	(Seat No-5)
362	32270/2023	20.03.2023	ABLAPL-662/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-5)
363	32271/2023	20.03.2023	WP (C) - 4265/2011	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-5)
364	32272/2023	20.03.2023	ABLAPL-577/2023	GAGAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-04-12		BAIL-2 (CRIMINAL MISC-2)	(Seat No-9)
365	32273/2023	20.03.2023	WP (C) - 6363/2023	KAILASH CHANDRA KAR	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-9)
366	32274/2023	20.03.2023	ABLAPL-575/2023	GAGAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-04-12		BAIL-2 (CRIMINAL MISC-2)	(Seat No-9)
367	32275/2023	20.03.2023	WP (C) - 6725/2023	H.K.MOHANTA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-9)
368	32276/2023	20.03.2023	ABLAPL-561/2023	R. K. SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No-9)
369	32277/2023	20.03.2023	ABLAPL-15362/2022	PRAKASH CH. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-04-10		BAIL-2 (CRIMINAL MISC-2)	(Seat No-9)
370	32278/2023	20.03.2023	WP (C) - 6349/2023	A.K. NANDY	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-9)
371	32279/2023	20.03.2023	ABLAPL-16160/2022	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2022-12-22			(Seat No-9)
372	32280/2023	20.03.2023	WP (C) - 6994/2023	A.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-9)
373	32281/2023	20.03.2023	ABLAPL-436/2023	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-17			(Seat No-9)
374	32282/2023	20.03.2023	WP (C) - 6994/2023	S.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-9)

			23							
37 5	32283/20 23	20.03.202 3	WP (C) - 6991/20 23	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-9)
37 6	32284/20 23	20.03.202 3	WP (C) - 6915/20 23	S. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-9)
37 7	32285/20 23	20.03.202 3	WP (C) - 6818/20 23	B.N. SHADANGI	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-9)
37 8	32286/20 23	20.03.202 3	WP (C) - 6808/20 23	B.B. ROUT	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-9)
37 9	32287/20 23	20.03.202 3	WP (C) - 6805/20 23	B.B ROUT	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-9)
38 0	32288/20 23	20.03.202 3	WP (C) - 6853/20 23	A.K.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-9)
38 1	32289/20 23	20.03.202 3	WP (C) - 7405/20 23	R.C.BHOI	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-9)
38 2	32290/20 23	20.03.202 3	WP (C) - 7148/20 23	P.CH.BEHE RA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17		WRIT BRANCH-6	(Seat No- 16)
38 3	32291/20 23	20.03.202 3	WP (C) - 7232/20 23	K.K. NATH	C.O.	COURT NO. 22	Order Dtd. 2023-03-17		WRIT BRANCH-7	(Seat No- 48)
38 4	32292/20 23	20.03.202 3	WP (C) - 7644/20 23	BISWAJIT MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 48)
38 5	32293/20 23	20.03.202 3	WP (C) - 7864/20 23	S.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17		WRIT BRANCH-8	(Seat No- 40)
38 6	32294/20 23	20.03.202 3	WP (C) - 7688/20 23	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
38 7	32295/20 23	20.03.202 3	WP (C) - 7690/20 23	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
38 8	32296/20 23	20.03.202 3	WP (C) - 7687/20 23	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
38 9	32297/20 23	20.03.202 3	WP (C) - 7685/20 23	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
39 0	32298/20 23	20.03.202 3	WP (C) - 7617/20 23	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)

39 1	32299/20 23	20.03.202 3	WP (C) - 7605/20 23	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
39 2	32300/20 23	20.03.202 3	WP (C) - 7609/20 23	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
39 3	32301/20 23	20.03.202 3	WP (C) - 7608/20 23	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
39 4	32302/20 23	20.03.202 3	WP (C) - 7611/20 23	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
39 5	32303/20 23	20.03.202 3	WP (C) - 7602/20 23	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
39 6	32304/20 23	20.03.202 3	WP (C) - 7601/20 23	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
39 7	32305/20 23	20.03.202 3	WP (C) - 7606/20 23	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
39 8	32306/20 23	20.03.202 3	WP (C) - 7614/20 23	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
39 9	32307/20 23	20.03.202 3	WP (C) - 7590/20 23	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
40 0	32308/20 23	20.03.202 3	WP (C) - 7502/20 23	CHHABI RANA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
40 1	32309/20 23	20.03.202 3	WP (C) - 7512/20 23	CHHABI RANA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
40 2	32310/20 23	20.03.202 3	WP (C) - 7513/20 23	CHHABI RANA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
40 3	32311/20 23	20.03.202 3	WP (C) - 7514/20 23	CHHABI RANA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
40 4	32312/20 23	20.03.202 3	WP (C) - 7505/20 23	CHHABI RANA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
40 5	32313/20 23	20.03.202 3	WP (C) - 7507/20 23	CHHABI RANA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
40 6	32314/20 23	20.03.202 3	WP (C) - 7510/20 23	CHHABI RANA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 40)
40 7	32315/20 23	20.03.202 3	WP (C) - 7499/20	CHHABI RANA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No-

			23							40)
40	32316/2023	20.03.2023	BLAPL-900/2023	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-17		BAIL-2 (CRMINAL MISC-2)	(Seat No-8)
40	32317/2023	20.03.2023	BLAPL-898/2023	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-31		BAIL-2 (CRMINAL MISC-2)	(Seat No-8)
41	32318/2023	20.03.2023	WP (C) - 41544/2021	SANTOSA KU DAS	C.O.	COURT NO. 22	Order Dtd. 2023-03-14			(Seat No-8)
41	32319/2023	20.03.2023	BLAPL-719/2023	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-8)
41	32320/2023	20.03.2023	ABLAPL-8489/2022	M.K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-23			(Seat No-8)
41	32321/2023	20.03.2023	BLAPL-973/2023	P. K. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-15			(Seat No-8)
41	32322/2023	20.03.2023	BLAPL-1007/2023	SAKTI PRASAD DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-8)
41	32323/2023	20.03.2023	ABLAPL-6172/2022	G. JAYASIN GH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-16			(Seat No-8)
41	32324/2023	20.03.2023	BLAPL-1014/2023	SUBASH CHANDRA PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2023-04-06		BAIL-2 (CRMINAL MISC-2)	(Seat No-7)
41	32325/2023	20.03.2023	BLAPL-1294/2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-7)
41	32326/2023	20.03.2023	ABLAPL-11810/2022	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-16			(Seat No-7)
41	32327/2023	20.03.2023	BLAPL-1717/2023	PRATAP KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-7)
42	32328/2023	20.03.2023	RSA-25/2023	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2023-03-17			(Seat No-7)
42	32329/2023	20.03.2023	WP (C) - 873/2023	ANIMA KUMARI DEI	C.O.	COURT NO. 11	Order Dtd. 2023-03-17			(Seat No-7)
42	32330/2023	20.03.2023	BLAPL-2047/2023	A. K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-7)
42	32331/2023	20.03.2023	BLAPL-2213/2023	DEBASHREE PARIDA	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-7)
42	32332/2023	20.03.2023	WP (C) -	A. K. BISWA	C.O.	COURT	Order Dtd.			(Seat

4	23	3	6569/2023	L		NO. 7	2023-03-17			No-7)
425	32333/2023	20.03.2023	BLAPL-2214/2023	SURENDRA KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-7)
426	32334/2023	20.03.2023	BLAPL-2215/2023	A. KALASH	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-7)
427	32335/2023	20.03.2023	BLAPL-2219/2023	G. JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-7)
428	32336/2023	20.03.2023	BLAPL-2222/2023	GANESH CHANDRA JENA	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-7)
429	32337/2023	20.03.2023	BLAPL-2223/2023	GANESH CHANDRA JENA	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-7)
430	32338/2023	20.03.2023	JCRLA-71/2012	M/S. DILLIP.K. MOHANTY, (M/S. SIDHARTHA DAS, P.R.S INGH), M/S. B.L. TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2023-03-14			(Seat No-7)
431	32339/2023	20.03.2023	BLAPL-11269/2022	SANKET KANUNGO	C.O.	COURT NO. 5	Order Dtd. 2023-03-15			(Seat No-7)
432	32340/2023	20.03.2023	BLAPL-11429/2022	LAXMI CHARAN BEHERA	C.O.	COURT NO. 5	Order Dtd. 2023-03-16			(Seat No-7)
433	32341/2023	20.03.2023	WP (C) - 26920/2022	S.BEHERA	C.O.	COURT NO. 4	Order Dtd. 2023-03-16			(Seat No-7)
434	32342/2023	20.03.2023	BLAPL-11890/2022	DEBASISH SAMAL	C.O.	COURT NO. 12	Order Dtd. 2023-03-17			(Seat No-7)
435	32343/2023	20.03.2023	WP (C) - 4098/2023	KAILASH CHANDRA KAR	C.O.	COURT NO. 4	Order Dtd. 2023-04-13		WRIT BRANCH-1	(Seat No-4)
436	32344/2023	20.03.2023	WP (C) - 8022/2023	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-4)
437	32345/2023	20.03.2023	WA-246/2023	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-15			(Seat No-4)
438	32346/2023	20.03.2023	CONTC-1762/2023	BIKRAM SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-17		CONTEMPT	(Seat No-5)

439	32347/2023	20.03.2023	CONTC-1310/2023	H.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-5)
440	32348/2023	20.03.2023	BLAPL-11892/2022	DEBASISH SAMAL	C.O.	COURT NO. 12	Order Dtd. 2023-03-17			(Seat No-5)
441	32349/2023	20.03.2023	CONTC-1324/2023	P.CH. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-5)
442	32350/2023	20.03.2023	CONTC-1325/2023	P.CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-5)
443	32351/2023	20.03.2023	CONTC-1326/2023	P.CH. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-5)
444	32352/2023	20.03.2023	BLAPL-11926/2022	S. K. LENKA	C.O.	COURT NO. 5	Order Dtd. 2023-03-17			(Seat No-5)
445	32353/2023	20.03.2023	BLAPL-12408/2022	JYOTISH RANJAN DAS	C.O.	COURT NO. 10	Order Dtd. 2023-03-17			(Seat No-5)
446	32354/2023	20.03.2023	BLAPL-12532/2022	R. K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2023-03-16			(Seat No-5)
447	32355/2023	20.03.2023	CONTC-1327/2023	P.CH. DAS	C.O.	COURT NO. 5	Order Dtd. 2023-03-17			(Seat No-5)
448	32356/2023	20.03.2023	BLAPL-12987/2022	SANJIT KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-5)
449	32357/2023	20.03.2023	CONTC-1329/2023	P.CH. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-5)
450	32358/2023	20.03.2023	RPFAM-205/2016	H. K. MOHANTA	C.O.	COURT NO. 10	Order Dtd. 2023-03-17			(Seat No-5)
451	32359/2023	20.03.2023	RPFAM-113/2016	ANANT DAS	C.O.	COURT NO. 10	Order Dtd. 2023-03-16			(Seat No-5)
452	32360/2023	20.03.2023	CONTC-1328/2023	P.CH. DAS	C.O.	COURT NO. 10	Order Dtd. 2023-03-17			(Seat No-5)
453	32361/2023	20.03.2023	RPFAM-15/2023	D. P. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-5)
454	32362/2023	20.03.2023	CONTC-1330/2023	P.CH. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-5)
455	32363/2023	20.03.2023	CONTC-1331/2023	P.CH. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-5)

456	32364/2023	20.03.2023	CONTC-1332/2023	P.CH. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-5)
457	32365/2023	20.03.2023	WP(C)-2015/2023	A. T. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-03-17		WRIT BRANCH-8	(Seat No-43)
458	32366/2023	20.03.2023	CONTC-1333/2023	P.CH. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-43)
459	32367/2023	20.03.2023	WP(C)-7289/2023	M. R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-43)
460	32368/2023	20.03.2023	WP(C)-5481/2023	PRASANJIT BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-43)
461	32369/2023	20.03.2023	CONTC-1334/2023	P.CH. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-43)
462	32370/2023	20.03.2023	WP(C)-25567/2021	SANGRAM DAS	GENERAL		Order Dtd. 2023-03-03			(Seat No-43)
463	32371/2023	20.03.2023	WP(C)-15611/2013	P. K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2023-03-17		WRIT BRANCH-6	(Seat No-24)
464	32372/2023	20.03.2023	WP(C)-25567/2021	SANGRAM DAS	GENERAL		Order Dtd. 2023-03-03			(Seat No-24)
465	32373/2023	20.03.2023	CONTC-1335/2023	P.CH. DAS	C.O.		Order Dtd. 2023-03-17			(Seat No-24)
466	32374/2023	20.03.2023	WP(C)-2019/2023	A. T. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-03-17		WRIT BRANCH-8	(Seat No-43)
467	32375/2023	20.03.2023	CONTC-1336/2023	P.CH. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-43)
468	32376/2023	20.03.2023	CONTC-447/2020	RABI SAMAL	C.O.	COURT NO. 12	Order Dtd. 2023-03-16	WPC-11438/19		(Seat No-43)
469	32377/2023	20.03.2023	WP(C)-33130/2022	G. SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-43)
470	32378/2023	20.03.2023	WP(C)-7006/2023	P. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-43)
471	32379/2023	20.03.2023	WP(C)-1431/2023	P. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2023-03-17			(Seat No-43)
472	32380/2023	20.03.2023	CONTC-6651/2023	K.C. TRIPATHY	C.O.	COURT NO. 12	Order Dtd. 2023-03-16	WPC-19507/		(Seat No-

			22					22		43)
47 3	32381/20 23	20.03.202 3	CMP- 77/2018	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2023-03-17			(Seat No- 43)
47 4	32382/20 23	20.03.202 3	WP (C) - 7398/20 23	ARUN KUMAR JATI	C.O.	COURT NO. 12	Order Dtd. 2023-03-17			(Seat No- 43)
47 5	32383/20 23	20.03.202 3	CONTC- 1344/20 23	ADV. ,M/S. JAYAKRISH NA MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2023-04-06	WPC- 28331/ 21	CONTEMPT	(Seat No-1)
47 6	32384/20 23	20.03.202 3	ABLAPL- 9425/20 21	R DAS	GENERA L		Order Dtd. 2021-09-24			(Seat No-1)
47 7	32385/20 23	20.03.202 3	CRLMP- 121/202 3	H.K.MALLI CK	C.O.	COURT NO. 6	Order Dtd. 2023-03-16			(Seat No-1)
47 8	32386/20 23	20.03.202 3	CRLMP- 121/202 3	S.MOHARAN A	C.O.	COURT NO. 6	Order Dtd. 2023-03-16			(Seat No-1)
47 9	32387/20 23	20.03.202 3	REA- 126/200 4	R.K. MOHABHOI	C.O.	COURT NO. 12	Order Dtd. 2023-03-16		FIRST APPEAL	(Seat No-1)
48 0	32388/20 23	20.03.202 3	SA- 273/200 2	M.R.BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-03-16			(Seat No-1)
48 1	32389/20 23	20.03.202 3	FAO- 36/2023	N. K. SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2023-03-16			(Seat No-1)
48 2	32390/20 23	20.03.202 3	RSA- 613/200 3	P.C.MOHAN TY	C.O.	COURT NO. 12	Order Dtd. 2023-03-17	CMAPL- 692/20 19	SECOND APPEAL	(Seat No-2)
48 3	32391/20 23	20.03.202 3	RSA- 124/200 2	P.K. LENKA	C.O.	COURT NO. 12	Order Dtd. 2023-03-16			(Seat No-2)
48 4	32392/20 23	20.03.202 3	FAO- 36/2023	S. R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-03-16			(Seat No-2)
48 5	32393/20 23	20.03.202 3	WP (C) - 23182/2 013	R.K.BARIK	GENERA L		Order Dtd. 5000-01-01			(Seat No-2)
48 6	32394/20 23	20.03.202 3	FAO- 104/202 3	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2023-03-21		MISC. APPEAL SEC.	(Seat No-2)
48 7	32395/20 23	20.03.202 3	FAO- 513/202 2	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2023-03-16			(Seat No-2)
48 8	32396/20 23	20.03.202 3	WP (C) - 8075/20 23	SUBAS CHANDRA DAS	C.O.	COURT NO. 12	Order Dtd. 2023-03-17			(Seat No-2)
48	32397/20	20.03.202	FAO-	S. R.	C.O.	COURT	Order Dtd.			(Seat

9	23	3	513/2022	OJHA		NO. 23	2023-03-16			No-2)
490	32398/2023	20.03.2023	WP (C) - 7829/2023	G. JAYASINGH	C.O.	COURT NO. 12	Order Dtd. 2023-03-17			(Seat No-2)
491	32399/2023	20.03.2023	FAO-521/2022	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-03-16			(Seat No-2)
492	32400/2023	20.03.2023	WP (C) - 438/2022	M.M. PANDA	C.O.	COURT NO. 1	Order Dtd. 5000-01-01	WPC-12542/18,27372/13		(Seat No-2)
493	32401/2023	20.03.2023	WPC (OAC) - 4393/2012	G.C. JENA	C.O.	COURT NO. 9	Order Dtd. 2023-03-15			(Seat No-2)
494	32402/2023	20.03.2023	FAO-521/2022	S. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03-16			(Seat No-2)
495	32403/2023	20.03.2023	WPC (OAC) - 3577/2016	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-2)
496	32404/2023	20.03.2023	FAO-99/2023	JYOTI RANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03-10			(Seat No-2)
497	32405/2023	20.03.2023	FAO-99/2023	JYOTI RANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03-10			(Seat No-2)
498	32406/2023	20.03.2023	FAO-99/2023	JYOTI RANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03-10			(Seat No-2)
499	32407/2023	20.03.2023	WPC (OAC) - 2903/2014	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 5000-01-01	WPCOAC - 2797/14,2799,2914,1437/14,2904,2798		(Seat No-2)
500	32408/2023	20.03.2023	FAO-99/2023	JYOTI RANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03-10			(Seat No-2)
501	32409/2023	20.03.2023	WPC (OAC) - 2797/2014	G.C. JENA	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No-2)
502	32410/2023	20.03.2023	FAO-99/2023	JYOTI RANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03-10			(Seat No-2)
50	32411/20	20.03.202	WPC (OAC	G.C. JENA	C.O.	COURT	Order Dtd.			(Seat

3	23	3) - 2799/20 14			NO. 1	2023-03-15			No-2)
50 4	32412/20 23	20.03.202 3	MACA- 71/2020	P. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2023-06-26		MISC. APPEAL SEC.	(Seat No-7)
50 5	32413/20 23	20.03.202 3	MACA- 660/202 0	S. DHAL	C.O.	COURT NO. 8	Order Dtd. 2023-08-08		MISC. APPEAL SEC.	(Seat No-1)
50 6	32414/20 23	20.03.202 3	RSA- 173/202 2	LAXMAN KUMAR NAYAK	C.O.	COURT NO. 23	Order Dtd. 2023-08-24		SECOND APPEAL	(Seat No-1)
50 7	32415/20 23	20.03.202 3	MACA- 2/2018	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-03-14			(Seat No-1)
50 8	32416/20 23	20.03.202 3	MACA- 2/2018	KAILASH CHANDRA SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2023-03-14			(Seat No-1)
50 9	32417/20 23	20.03.202 3	WP (C) - 4573/20 23	R. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-1)
51 0	32418/20 23	20.03.202 3	WP (C) - 7262/20 23	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-1)
51 1	32419/20 23	20.03.202 3	WPC (OAC) - 3156/20 07	D.K.DEHUR Y	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-13			(Seat No-1)
51 2	32420/20 23	20.03.202 3	WP (C) - 7386/20 23	B. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-03-17		WRIT BRANCH-8	(Seat No- 39)
51 3	32421/20 23	20.03.202 3	WP (C) - 10408/2 021	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No- 39)
51 4	32422/20 23	20.03.202 3	FAO- 595/201 8	A.SUNDARA Y	C.O.	COURT NO. 1	Order Dtd. 2023-03-16			(Seat No- 39)
51 5	32423/20 23	20.03.202 3	WP (C) - 23495/2 022	ARUN KUMAR JATI	C.O.	COURT NO. 6	Order Dtd. 2023-03-17			(Seat No- 39)
51 6	32424/20 23	20.03.202 3	FAO- 719/202 0	M.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-03-16			(Seat No- 39)
51 7	32425/20 23	20.03.202 3	FAO- 69/2015	A.K. SAA	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03-16			(Seat No- 39)
51 8	32426/20 23	20.03.202 3	FAO- 70/2015	A.K. SAA	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03-16			(Seat No- 39)
51 9	32427/20 23	20.03.202 3	FAO- 71/2015	A.K. SAA	C.O.	COURT NO. 8	Order Dtd. 2023-03-16			(Seat No-

										39)
520	32428/2023	20.03.2023	WP (C) - 22368/2021	A.K. BHUYAN	C.O.	COURT NO. 9	Order Dtd. 2023-03-17			(Seat No-39)
521	32429/2023	20.03.2023	WP (C) - 7290/2023	P.R.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-39)
522	32430/2023	20.03.2023	WP (C) - 7527/2023	T. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-39)
523	32431/2023	20.03.2023	WP (C) - 804/2023	PRADEEP KUMAR DAS 1	C.O.	COURT NO. 3	Order Dtd. 2023-03-17			(Seat No-39)
524	32432/2023	20.03.2023	WP (C) - 7957/2023	T. BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-39)
525	32433/2023	20.03.2023	WP (C) - 7959/2023	T. BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-39)
526	32434/2023	20.03.2023	WP (C) - 6603/2023	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-39)
527	32435/2023	20.03.2023	WP (C) - 7788/2023	A.K. ROUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-39)
528	32436/2023	20.03.2023	WP (C) - 6401/2023	RAMAKANTA SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-39)
529	32437/2023	20.03.2023	WP (C) - 7503/2023	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-39)
530	32438/2023	20.03.2023	WP (C) - 7501/2023	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-39)
531	32439/2023	20.03.2023	WP (C) - 10019/2015	P.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-39)
532	32440/2023	20.03.2023	OJC-14207/2001	D NAYAK	GENERAL		Order Dtd. 2002-04-30Petition, Annexure,		WRIT BRANCH-2	(Seat No-45)
533	32441/2023	20.03.2023	OJC-14207/2001	D NAYAK	GENERAL		Order Dtd. 2002-04-30Petition, Annexure,		WRIT BRANCH-2	(Seat No-45)
534	32442/2023	20.03.2023	WP (C) - 13830/2015	P.K.LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-45)
535	32443/2023	20.03.2023	WP (C) - 6169/20	M.M. NAYAK	C.O.	COURT NO. 26	Order Dtd. 2023-03-17			(Seat No-

			15						45)
53 6	32444/20 23	20.03.202 3	WP (C) - 6169/20 15	MR.ASHUTO SH PANDA	C.O.	COURT NO. 26	Order Dtd. 2023-03-17		(Seat No- 45)
53 7	32445/20 23	20.03.202 3	WP (C) - 6169/20 15	BIKRAM. BEHERA	C.O.	COURT NO. 26	Order Dtd. 2023-03-17		(Seat No- 45)
53 8	32446/20 23	20.03.202 3	WP (C) - 5262/20 17	T.R DAS	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No- 45)
53 9	32447/20 23	20.03.202 3	WP (C) - 20793/2 019	S.R.PATTA NAIK	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No- 45)
54 0	32448/20 23	20.03.202 3	WP (C) - 20793/2 019	H.S BARIK	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No- 45)
54 1	32449/20 23	20.03.202 3	WP (C) - 19550/2 017	M.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No- 45)
54 2	32450/20 23	20.03.202 3	WP (C) - 19550/2 017	R.K. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No- 45)
54 3	32451/20 23	20.03.202 3	WP (C) - 5742/20 22	B.K.MOHAR ANA	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No- 45)
54 4	32452/20 23	20.03.202 3	WP (C) - 5742/20 22	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No- 45)
54 5	32453/20 23	20.03.202 3	WP (C) - 14130/2 020	A.K.BISWA L	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No- 45)
54 6	32454/20 23	20.03.202 3	WP (C) - 15086/2 016	R.K. BEHERA	C.O.	COURT NO. 26	Order Dtd. 2023-03-17		(Seat No- 45)
54 7	32455/20 23	20.03.202 3	WP (C) - 9802/20 15	R.C.MUDUL I	C.O.	COURT NO. 26	Order Dtd. 2023-03-17		(Seat No- 45)
54 8	32456/20 23	20.03.202 3	WP (C) - 18711/2 017	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-03-17		(Seat No- 45)
54 9	32457/20 23	20.03.202 3	WP (C) - 9296/20 18	M.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17		(Seat No- 45)
55 0	32458/20 23	20.03.202 3	BLAPL- 6709/20 22	B.S.SWAIN	C.O.	COURT NO. 5	Order Dtd. 2023-03-09	BL- 3502/2 1	(Seat No- 45)
55 1	32459/20 23	20.03.202 3	CRLA- 372/201 6	B.B. ROUT	C.O.	COURT NO. 5	Order Dtd. 2023-02-23	LCR C PB	(Seat No- 45)

55 2	32460/20 23	20.03.202 3	WP (C) - 7047/20 23	B.K.PARDH I	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-16			(Seat No- 45)
55 3	32461/20 23	20.03.202 3	CRLA- 580/201 6	MR. BHARAT BHUSAN ROUTRAY (MR. DEBAS HIS MITRA)	C.O.	COURT NO. 10	Order Dtd. 5000-01-01	LCR C PB		(Seat No- 45)
55 4	32462/20 23	20.03.202 3	CRLA- 741/201 7	S. BARIK	C.O.	COURT NO. 22	Order Dtd. 5000-01-01	LCR PB C JCRLA- 63/18		(Seat No- 45)
55 5	32463/20 23	20.03.202 3	JCRLA- 63/2018	S. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2023-02-22			(Seat No- 45)
55 6	32464/20 23	20.03.202 3	ABLAPL- 2360/20 23	B.D. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 45)
55 7	32465/20 23	20.03.202 3	OJC- 9421/19 93	J R SAHOO	GENERA L		Order Dtd. 2017-06- 29Petition,A nnexure,Misc .case,		WRIT BRANCH-6	(Seat No- 25)
55 8	32466/20 23	20.03.202 3	ABLAPL- 2349/20 23	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 25)
55 9	32467/20 23	20.03.202 3	ABLAPL- 2346/20 23	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 25)
56 0	32468/20 23	20.03.202 3	ABLAPL- 2345/20 23	K.K. SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-03-17			(Seat No- 25)
56 1	32469/20 23	20.03.202 3	BLAPL- 12231/2 022	D.K.MALLI CK	C.O.	COURT NO. 5	Order Dtd. 5000-01-01	BL- 11510/ 21,BL- 7091/2 0		(Seat No- 25)
56 2	32470/20 23	20.03.202 3	BLAPL- 12231/2 022	D.K.MALLI CK	C.O.	COURT NO. 5	Order Dtd. 2023-03-17			(Seat No- 25)
56 3	32471/20 23	20.03.202 3	BLAPL- 11968/2 022	LAXMIDHAR A MOHANTY	GENERA L		Order Dtd. 2023-02-23			(Seat No- 25)
56 4	32472/20 23	20.03.202 3	CRLA- 575/201 4	G. SUNDARA	C.O.	COURT NO. 24	Order Dtd. 2023-02-16	CRLA- 494/14 ,560/1 4,PB LCR C		(Seat No- 25)
56 5	32473/20 23	20.03.202 3	CRLA- 575/201	G. SUNDARA	C.O.	COURT NO. 24	Order Dtd. 2023-02-16			(Seat No-

			4							25)
56 6	32474/20 23	20.03.202 3	CRLA- 494/201 4	G.SUNDARA	C.O.	COURT NO. 24	Order Dtd. 2023-02-16			(Seat No- 25)
56 7	32475/20 23	20.03.202 3	CRLA- 560/201 4	G.SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2023-02-16			(Seat No- 25)
56 8	32476/20 23	20.03.202 3	WP (C) - 24044/2 014	RAMA CH MISHRA	GENERA L		Order Dtd. 2014-12-18		WRIT BRANCH-1	(Seat No-1)
56 9	32477/20 23	20.03.202 3	WP (C) - 18043/2 018	Y. DAS	C.O.	CHIEF JUSTICE ' S COURT	Order Dtd. 2023-03-09			(Seat No-1)
57 0	32478/20 23	20.03.202 3	WP (C) - 18043/2 018	Y. DAS	C.O.	CHIEF JUSTICE ' S COURT	Order Dtd. 2023-03-09			(Seat No-1)
57 1	32479/20 23	20.03.202 3	FA- 369/198 1	J P KAR	GENERA L		Order Dtd. 1998-06-23		FIRST APPEAL	(Seat No-8)
57 2	32480/20 23	20.03.202 3	WA- 1418/20 22	S.K.NAYAK	C.O.	CHIEF JUSTICE ' S COURT	Order Dtd. 2023-03-16		WRIT APPEAL	(Seat No-4)
57 3	32481/20 23	20.03.202 3	WP (C) - 1421/20 11	K C SWAIN	GENERA L		Order Dtd. 2015-03- 19Entire Document,		WRIT BRANCH-7	(Seat No- 48)
57 4	32482/20 23	20.03.202 3	WP (C) - 11946/2 020	R.R DAS	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No- 48)
57 5	32483/20 23	20.03.202 3	WA- 600/202 2	S.K.NAYAK	C.O.	CHIEF JUSTICE ' S COURT	Order Dtd. 2023-03-16			(Seat No- 48)
57 6	32484/20 23	20.03.202 3	WP (C) - 5929/20 23	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-13			(Seat No- 48)
57 7	32485/20 23	20.03.202 3	WA- 493/202 3	T. BAG	C.O.	CHIEF JUSTICE ' S COURT	Order Dtd. 2023-03-16			(Seat No- 48)
57 8	32486/20 23	20.03.202 3	WA- 492/202 3	T. BAG	C.O.	CHIEF JUSTICE ' S COURT	Order Dtd. 2023-03-16			(Seat No- 48)
57 9	32487/20 23	20.03.202 3	BLAPL- 10516/2 019	H K DAS	GENERA L		Order Dtd. 2020-01- 16Petition,A nnexure,Enti re Order,			(Seat No- 48)
58 0	32488/20 23	20.03.202 3	WP (C) - 6375/20 23	P.R. NAYAK	C.O.	CHIEF JUSTICE ' S COURT	Order Dtd. 2023-05-10		WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 113)

581	32489/2023	20.03.2023	WA-815/2022	R. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 5000-01-01	WPCOAC - 652/15	WRIT APPEAL	(Seat No-3)
582	32490/2023	20.03.2023	WA-885/2022	R. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 5000-01-01	WPCOAC - 998/15	WRIT APPEAL	(Seat No-3)
583	32491/2023	20.03.2023	WA-1419/2022	S.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-16		WRIT APPEAL	(Seat No-4)
584	32492/2023	20.03.2023	WA-313/2022	D. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-15		WRIT APPEAL	(Seat No-4)
585	32493/2023	20.03.2023	WA-1264/2022	R. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2023-08-30	WPC-23216/21		(Seat No-4)
586	32494/2023	20.03.2023	WA-244/2022	DILLIP SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-16	WPC-26341/21		(Seat No-4)
587	32495/2023	20.03.2023	WP (C) - 7292/2023	B.R. SENAPATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-15			(Seat No-4)
588	32496/2023	20.03.2023	WP (C) - 7530/2023	M.R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-16			(Seat No-4)
589	32497/2023	20.03.2023	WA-818/2022	R. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-16	WPCOAC - 1824/2015	WRIT APPEAL	(Seat No-3)
590	32498/2023	20.03.2023	WA-814/2022	R. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 5000-01-01	WPC-OAC-651/15	WRIT APPEAL	(Seat No-3)
591	32499/2023	20.03.2023	WP (C) - 883/2022	R. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-16	WPCOAC - 804/15		(Seat No-3)
592	32500/2023	20.03.2023	WA-819/2022	R. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 5000-01-01	WPCOAC - 1825/15	WRIT APPEAL	(Seat No-3)
593	32501/2023	20.03.2023	WP (C) - 6460/2023	PRADEEP KUMAR PANDA	C.O.	COURT NO. 22	Order Dtd. 2023-03-16			(Seat No-3)
594	32502/2023	20.03.2023	CMPAT-25/2001	G.S. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-03-17		CIVIL REVISION	(Seat No-2)
595	32503/2023	20.03.2023	CMPAT-25/2001	B.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-03-17		CIVIL REVISION	(Seat No-2)
596	32504/2023	20.03.2023	WP (C) - 8061/2023	K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-2)
597	32505/2023	20.03.2023	WP (C) - 7754/20	K. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-03-17			(Seat No-2)

			23			OLD			
59 8	32506/20 23	20.03.202 3	WP (C) - 21036/2 015	A.K.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-03-17		(Seat No-2)
59 9	32507/20 23	20.03.202 3	WP (C) - 6568/20 23	R.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17		(Seat No-2)
60 0	32508/20 23	20.03.202 3	WP (C) - 17145/2 018	H.S BARIK	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No-2)
60 1	32509/20 23	20.03.202 3	WP (C) - 17145/2 018	A.T.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No-2)
60 2	32510/20 23	20.03.202 3	WP (C) - 6624/20 23	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17		(Seat No-2)
60 3	32511/20 23	20.03.202 3	WP (C) - 7509/20 23	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17		(Seat No-2)
60 4	32512/20 23	20.03.202 3	WP (C) - 7508/20 23	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17		(Seat No-2)
60 5	32513/20 23	20.03.202 3	WP (C) - 7506/20 23	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17		(Seat No-2)
60 6	32514/20 23	20.03.202 3	WP (C) - 16795/2 021	M.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No-2)
60 7	32515/20 23	20.03.202 3	WP (C) - 28926/2 021	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17		(Seat No-2)
60 8	32516/20 23	20.03.202 3	WP (C) - 29476/2 021	M.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No-2)
60 9	32517/20 23	20.03.202 3	WP (C) - 36150/2 021	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No-2)
61 0	32518/20 23	20.03.202 3	WP (C) - 38305/2 021	R. SAMAL	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No-2)
61 1	32519/20 23	20.03.202 3	WP (C) - 38683/2 021	S. DAS	C.O.	COURT NO. 3	Order Dtd. 2023-03-17		(Seat No-2)
61 2	32520/20 23	20.03.202 3	WP (C) - 10265/2 021	P.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
61 3	32521/20 23	20.03.202 3	WP (C) - 174/202 2	S.K. SAHOO	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03-17		(Seat No- 112)

61 4	32522/20 23	20.03.202 3	WP (C) - 23719/2 022	P.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-17			(Seat No- 112)
61 5	32523/20 23	20.03.202 3	WP (C) - 31263/2 022	P.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-17			(Seat No- 112)
61 6	32524/20 23	20.03.202 3	WP (C) - 2597/20 15	A.K.SWAIN	C.O.	COURT NO. 3	Order Dtd. 2023-03-17			(Seat No- 112)
61 7	32525/20 23	20.03.202 3	WP (C) - 7604/20 23	R.K. MOHABHOI	C.O.	COURT NO. 12	Order Dtd. 2023-03-16		WRIT BRANCH-5	(Seat No- 21)
61 8	32526/20 23	20.03.202 3	CONTC- 4393/20 22	GANESWAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No- 21)
61 9	32527/20 23	20.03.202 3	CONTC- 3764/20 22	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No- 21)
62 0	32528/20 23	20.03.202 3	CONTC- 7625/20 22	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No- 21)
62 1	32529/20 23	20.03.202 3	CONTC- 1286/20 23	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17		CONTEMPT	(Seat No-7)
62 2	32530/20 23	20.03.202 3	CONTC- 1287/20 23	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17		CONTEMPT	(Seat No-7)
62 3	32531/20 23	20.03.202 3	CONTC- 1323/20 23	MR.BHOJRA J SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-7)
62 4	32532/20 23	20.03.202 3	CONTC- 1322/20 23	MR.BHOJRA J SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-7)
62 5	32533/20 23	20.03.202 3	CRLMC- 690/202 3	J.R DAS	C.O.	COURT NO. 11	Order Dtd. 2023-03-20			(Seat No-7)
62 6	32534/20 23	20.03.202 3	CONTC- 7926/20 22	R.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-7)
62 7	32535/20 23	20.03.202 3	CONTC- 849/202 3	P.R.MISHR A	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	CONTCC PC- 327/20 16	CONTEMPT	(Seat No-2)
62 8	32536/20 23	20.03.202 3	BLAPL- 12041/2 022	J.KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	BL- 696/21		(Seat No-2)
62 9	32537/20 23	20.03.202 3	WP (C) - 30818/2 022	S. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-2)
63	32538/20	20.03.202	WP (C) -	R.K.BARIK	C.O.	COURT	Order Dtd.			(Seat

0	23	3	7504/2023			NO. 2 OLD	2023-03-17			No-2)
63 1	32539/2023	20.03.2023	WP (C) - 7668/2023	PARSURAM DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-2)
63 2	32540/2023	20.03.2023	CONTC-530/2023	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 5000-01-01	WPC-23162/22		(Seat No-2)
63 3	32541/2023	20.03.2023	WP (C) - 7851/2023	L.D.SAHOO -A	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-2)
63 4	32542/2023	20.03.2023	WP (C) - 8216/2023	J. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-03-20			(Seat No-2)
63 5	32543/2023	20.03.2023	CRLMC-2826/2022	S.S.JENA, M/S.GAUTA M ROUTRAY.	C.O.	COURT NO. 12	Order Dtd. 5000-01-01	LCR C		(Seat No-2)
63 6	32544/2023	20.03.2023	WP (C) - 8652/2013	S.N. JENA	C.O.	COURT NO. 16	Order Dtd. 2023-03-17	CMAPL-516/16,237/21		(Seat No-2)
63 7	32545/2023	20.03.2023	WP (C) - 7648/2023	B.R.SENAP ATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-2)
63 8	32546/2023	20.03.2023	WP (C) - 18749/2022	S.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-2)
63 9	32547/2023	20.03.2023	WP (C) - 28555/2021	P.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-2)
64 0	32548/2023	20.03.2023	RVWPET-193/2015	RABI SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17	FAO-207/11		(Seat No-2)
64 1	32549/2023	20.03.2023	RVWPET-193/2015	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17			(Seat No-2)
64 2	32550/2023	20.03.2023	WP (C) - 19410/2014	D. RAY	C.O.	COURT NO. 17	Order Dtd. 2023-03-17			(Seat No-2)
64 3	32551/2023	20.03.2023	WP (C) - 5419/2017	BIKRAM. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17			(Seat No-2)
64 4	32552/2023	20.03.2023	WP (C) - 13511/2021	D.K.DEHUR Y	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-2)
64 5	32553/2023	20.03.2023	WP (C) - 14158/2019	BIKRAM. BEHERA	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03-17			(Seat No-2)
64	32554/20	20.03.202	WP (C) -	BIKRAM.	C.O.	CHIEF	Order Dtd.			(Seat

6	23	3	17620/2021	BEHERA		JUSTICE'S COURT	2023-03-16			No-2)
647	32555/2023	20.03.2023	WP (C) - 17620/2021	R. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-16			(Seat No-2)
648	32556/2023	20.03.2023	WP (C) - 36003/2021	R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-2)
649	32557/2023	20.03.2023	WP (C) - 6528/2023	D.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2023-03-16			(Seat No-2)
650	32558/2023	20.03.2023	CRLLP-44/2006	J. PARDHAN	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-2)
651	32559/2023	20.03.2023	WP (C) - 7779/2023	CHHABI RANA	C.O.	COURT NO. 1	Order Dtd. 2023-03-17			(Seat No-2)
652	32560/2023	20.03.2023	WP (C) - 13958/2022	SUSHANT KUMAR PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2023-03-16			(Seat No-2)
653	32561/2023	20.03.2023	WP (C) - 5237/2023	A K SHARMA	GENERAL		Order Dtd. 2023-03-10			(Seat No-2)
654	32562/2023	20.03.2023	WP (C) - 5406/2018	B. K. NAYAK	GENERAL		Order Dtd. 2018-04-09		WRIT BRANCH-8	(Seat No-40)
655	32563/2023	20.03.2023	ARBA-4/2021	A. MALLICK	GENERAL		Order Dtd. 5000-01-01		M.J.C.	(Seat No-1)
656	32564/2023	20.03.2023	CMP-134/2023	S. BARIK	GENERAL		Order Dtd. 2023-02-27			(Seat No-1)
657	32565/2023	20.03.2023	WP (C) - 7242/2017	P.K. MISHRA	GENERAL		Order Dtd. 2017-08-29		WRIT BRANCH-2	(Seat No-45)
658	32566/2023	20.03.2023	CRLMP-87/2020	MADAN DAS	GENERAL		Order Dtd. 2023-02-02			(Seat No-45)
659	32567/2023	20.03.2023	WP (C) - 33779/2011	D.N. SAHU	GENERAL		Order Dtd. 2023-02-08			(Seat No-45)
660	32568/2023	20.03.2023	WP (C) - 12323/2013	S.K.MEHERULLA	GENERAL		Entire Order		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
661	32569/2023	20.03.2023	WP (C) - 6307/2022	SK BEHERA	GENERAL		Order Dtd. 2022-07-05			(Seat No-102)
662	32570/2023	20.03.2023	WP (C) - 3037/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-12			(Seat No-102)

663	32571/2023	20.03.2023	WP (C) - 870/2012	SK BEHERA	GENERAL		Order Dtd. 2023-02-23			(Seat No-102)
664	32572/2023	20.03.2023	BLAPL-2189/2023	J.R. NAYAK	GENERAL		Order Dtd. 2023-03-13			(Seat No-102)
665	32573/2023	20.03.2023	WP (C) - 7859/2010	P.R. PARIDA	GENERAL		Order Dtd. 2010-10-28 Petition,		WRIT BRANCH-5	(Seat No-21)
666	32574/2023	20.03.2023	WP (C) - 872/2012	SK BEHERA	GENERAL		Order Dtd. 2023-02-23			(Seat No-21)
667	32575/2023	20.03.2023	WP (C) - 21400/2022	A.P.RAY	GENERAL		Petition Annexure, Counter,			(Seat No-21)
668	32576/2023	20.03.2023	WP (C) - 1343/2006	A.K. PANDA	GENERAL		Order Dtd. 2009-07-14		WRIT BRANCH-3	(Seat No-11)
669	32577/2023	20.03.2023	BLAPL-2192/2023	J R NAYAK	GENERAL		Order Dtd. 2023-03-13			(Seat No-11)
670	32578/2023	20.03.2023	WP (C) - 4465/2023	A.K. PANDA	GENERAL		Order Dtd. 2023-02-22			(Seat No-11)
671	32579/2023	20.03.2023	WP (C) - 6643/2019	SK BEHERA	GENERAL		Order Dtd. 2023-02-23			(Seat No-11)
672	32580/2023	20.03.2023	WP (C) - 6829/2009	M.R.ROUTRAY	GENERAL		Order Dtd. 2009-09-07		WRIT BRANCH-5	(Seat No-23)
673	32581/2023	20.03.2023	CRLMP-2066/2022	A. PARIDA	GENERAL		Order Dtd. 2023-02-24 Petition With Annexures,			(Seat No-23)
674	32582/2023	20.03.2023	WP (C) - 14022/2016	S. SAHOO	GENERAL		Order Dtd. 2023-02-23			(Seat No-23)
675	32583/2023	20.03.2023	WP (C) - 7956/2022	SK BEHERA	GENERAL		Order Dtd. 2023-01-31			(Seat No-23)
676	32584/2023	20.03.2023	WP (C) - 1905/2006	M.R.ROUTRAY	GENERAL		Order Dtd. 2006-12-18		WRIT BRANCH-1	(Seat No-31)
677	32585/2023	20.03.2023	WP (C) - 914/2017	P. PRADHAN	GENERAL		Order Dtd. 2023-03-01			(Seat No-31)
678	32586/2023	20.03.2023	WP (C) - 351/2017	P C DAS	GENERAL		Order Dtd. 2017-01-11			(Seat No-31)

679	32587/2023	20.03.2023	WP (C) - 7722/2022	SK BEHERA	GENERAL		Order Dtd. 2022-04-18			(Seat No-31)
680	32588/2023	20.03.2023	WP (C) - 30958/2011	P. SAHOO	GENERAL		Order Dtd. 2023-02-15			(Seat No-31)
681	32589/2023	20.03.2023	WP (C) - 21614/2021	R C BHOI	GENERAL		Order Dtd. 2021-03-16 Petition, Annexure, Misc. case,			(Seat No-31)
682	32590/2023	20.03.2023	WP (C) - 1070/2023	S.K.DASMO HAPATRA	GENERAL		Order Dtd. 2023-02-02			(Seat No-31)
683	32591/2023	20.03.2023	WP (C) - 27973/2021	S.K. DAS	GENERAL		Order Dtd. 2021-09-22			(Seat No-31)
684	32592/2023	20.03.2023	RVWPET-97/2012	B K ROUT	GENERAL		Order Dtd. 2022-08-08			(Seat No-31)
685	32593/2023	20.03.2023	WP (C) - 27977/2021	S.K. DAS	GENERAL		Order Dtd. 2021-09-22			(Seat No-31)
686	32594/2023	20.03.2023	WP (C) - 3247/2023	P.K.DAS	GENERAL		Order Dtd. 2023-02-07			(Seat No-31)
687	32595/2023	20.03.2023	MACA-112/2013	P K BEHERA	GENERAL				MISC. APPEAL SEC.	(Seat No-1)
688	32596/2023	20.03.2023	WP (C) - 27979/2021	S.K. DAS	GENERAL		Order Dtd. 2021-09-22			(Seat No-1)
689	32597/2023	20.03.2023	WP (C) - 6681/2019	SK BEHERA	GENERAL		Order Dtd. 2023-02-01			(Seat No-1)
690	32598/2023	20.03.2023	CONTC-7437/2021	M DAS	GENERAL		Order Dtd. 2023-01-02			(Seat No-1)
691	32599/2023	20.03.2023	WP (C) - 8936/2014	A.T.NAYAK	GENERAL		Order Dtd. 2023-01-16			(Seat No-1)
692	32600/2023	20.03.2023	BLAPL-4774/2021	B S SWAIN	GENERAL		Order Dtd. 2023-02-20			(Seat No-1)
693	32601/2023	20.03.2023	WP (C) - 7283/2019	SK BEHERA	GENERAL		Order Dtd. 2019-04-09		WRIT BRANCH-4	(Seat No-38)
694	32602/2023	20.03.2023	WP (C) - 27874/2021	S.K. DAS	GENERAL		Order Dtd. 2021-09-21			(Seat No-38)

69 5	32603/20 23	20.03.202 3	WP (C) - 7847/20 15	A.T.NAYAK	GENERA L		Order Dtd. 2023-02-01		WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
69 6	32604/20 23	20.03.202 3	OJC- 17715/1 998	S K MOHAPATRA	GENERA L		Order Dtd. 2015-03-03		WRIT BRANCH-5	(Seat No- 23)
69 7	32605/20 23	20.03.202 3	WP (C) - 27978/2 021	D.K. SAHU	GENERA L		Order Dtd. 2021-09-22			(Seat No- 23)
69 8	32606/20 23	20.03.202 3	MATA- 98/2019	G.SUNDARA	GENERA L		Order Dtd. 2022-08-03			(Seat No- 23)
69 9	32607/20 23	20.03.202 3	OJC- 8906/19 98	S K MOHAPATRA	GENERA L		Order Dtd. 2014-11-11		WRIT BRANCH-3	(Seat No- 28)
70 0	32608/20 23	20.03.202 3	WP (C) - 14182/2 010	M/S.PANCH ANAN SAHOO	GENERA L		Order Dtd. 5000-01-01			(Seat No- 28)
70 1	32609/20 23	20.03.202 3	CVREV- 143/194 7	P C PARIJA	GENERA L		Final Order			(Seat No- 28)
70 2	32610/20 23	20.03.202 3	WPC (OAC) - 892/201 7	U.C.MOHAN TY	GENERA L		Order Dtd. 2023-02-28			(Seat No- 28)
70 3	32611/20 23	20.03.202 3	ABLAPL- 12677/2 022	M.K.MOHAN TY	GENERA L		Order Dtd. 2022-09-30			(Seat No- 28)
70 4	32612/20 23	20.03.202 3	FAO- 231/201 7	S K SAHOO	GENERA L		Order Dtd. 2022-07-05			(Seat No- 28)
70 5	32613/20 23	20.03.202 3	FAO- 32/2008	R K NAYAK	GENERA L		Order Dtd. 2023-03-06			(Seat No- 28)
70 6	32614/20 23	20.03.202 3	WPC (OAC) - 2921/20 14	B.R.SENAP ATI	GENERA L		Order Dtd. 2023-03-03			(Seat No- 28)
70 7	32615/20 23	20.03.202 3	ABLAPL- 12569/2 022	M.K.MOHAN TY	GENERA L		Order Dtd. 2022-09-29			(Seat No- 28)
70 8	32616/20 23	20.03.202 3	BLAPL- 8754/20 09	BN MOHANTY	GENERA L		Order Dtd. 2009-07-14		BAIL- 1 (CRIMINA L MISC-1)	(Seat No-5)
70 9	32617/20 23	20.03.202 3	MACA- 462/202 0	S K SAHOO	GENERA L		Order Dtd. 2022-12- 02Appealmemo ,	LOWER COURT JUDGEM ENT		(Seat No-5)
71	32618/20	20.03.202	WPC (OAC	ISWARI	GENERA		Order Dtd.			(Seat

0	23	3) - 2852/20 08	PRASAD BEHERA	L		2023-03-09			No-5)
71 1	32619/20 23	20.03.202 3	FAO- 824/201 9	S N DAS	GENERA L		Order Dtd. 2022-11-25		MISC. APPEAL SEC.	(Seat No-5)
71 2	32620/20 23	20.03.202 3	WP (C) - 3711/20 10	MK MOHANTY	GENERA L		Order Dtd. 2011-02-09		WRIT BRANCH-5	(Seat No- 21)
71 3	32621/20 23	20.03.202 3	ABLAPL- 7493/20 22	B MOHAPATRA	GENERA L		Entire Order			(Seat No- 21)
71 4	32622/20 23	20.03.202 3	SA- 320/197 3	A, KHAN	GENERA L		Order Dtd. 1977-01-28			(Seat No- 21)
71 5	32623/20 23	20.03.202 3	WP (C) - 17783/2 022	S.K.BEHER A	GENERA L		Order Dtd. 2022-12-14			(Seat No- 21)
71 6	32624/20 23	20.03.202 3	ABLAPL- 15421/2 021	B DAS	GENERA L		Order Dtd. 2021-12-23			(Seat No- 21)
71 7	32625/20 23	20.03.202 3	FAO- 400/201 4	MR. SURYA NARAYAN DAS	GENERA L		Order Dtd. 2022-11-18			(Seat No- 21)
71 8	32626/20 23	20.03.202 3	FAO- 400/201 4	MR. SURYA NARAYAN DAS	GENERA L		Order Dtd. 2022-11-18			(Seat No- 21)
71 9	32627/20 23	20.03.202 3	WP (C) - 12153/2 022	S K BEHERA	GENERA L		Order Dtd. 2022-05-13			(Seat No- 21)
72 0	32628/20 23	20.03.202 3	WP (C) - 17779/2 022	S.K.BEHER A	GENERA L		Order Dtd. 2022-12-09			(Seat No- 21)
72 1	32629/20 23	20.03.202 3	CMP- 27/2019	T.K.BISWA L	GENERA L		Order Dtd. 2022-12-07			(Seat No- 21)